

From,
Registrar General,
High Court of Judicature at
Allahabad.

To,
The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.

No. 486/Admin.(Services)/2026 Dated: Allahabad: August 19, 2026.

Subject: Regarding the proposal of one day State-Level Stakeholders' Consultation on 10 Years of the Juvenile Justice Act, 2015, scheduled on Saturday, 22.08.2026 at JTTRI, U.P., Lucknow.

Madam,

With reference to Institute's letter no. JTTRI-2026-1061 dated 18.08.2026 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to **approve** the proposal of nomination of Judicial Officers for one day **State-Level Stakeholders' Consultation on 10 Years of the Juvenile Justice Act, 2015**, scheduled on **Saturday, 22.08.2026** at **JTTRI, U.P., Lucknow** and to **nominate** all the Judicial Officers whose details are given in enclosed **List "A"**, for participation in the said one day State-Level Stakeholders' Consultation.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

Encl.: List 'A'.

sd/-
(Rajnesh Kumar)
Registrar (J) (Services)
"For Registrar General"

No. 486(i)/Admin.(Services)/2026 Dated: Allahabad: August 19, 2026.

Copy forwarded to:-

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow for kind information.
2. **All the District & Sessions Judges of Uttar Pradesh** with the request to kindly attend the aforementioned one day **State-Level Stakeholders' Consultation on 10 Years of the Juvenile Justice Act, 2015**, scheduled on **Saturday, 22.08.2026** at **JTTRI, U.P., Lucknow**.
3. The District & Sessions Judge, **Lucknow, Agra, Mathura, Lalitpur, Hardoi, Bareilly, Meerut, Muzaffarnagar, Moradabad, Varanasi, Gorakhpur, Mau, Basti, Prayagraj, Etawah, Farrukhabad, Ayodhya, Gonda, Chitrakoot, Mirzapur, Bulandshahar, Gautambuddha Nagar, Ghazipur, Shahjahanpur, Barabanki, Deoria, Kanpur Nagar, Firozabad, Ballia, Rampur and Raebareli**, with the request to kindly direct the **Special Judge (POCSO), Secretary, DLSA and Principal Magistrate** of your respective Judgeship (as per enclosed **List A**) to attend the aforementioned one day **State-Level Stakeholders' Consultation on 10 Years of the Juvenile Justice Act, 2015**, scheduled on **Saturday, 22.08.2026** at **JTTRI, U.P., Lucknow**.

Encl.: List 'A'.

sd/-
(Devesh)
Registrar
"For Registrar General"

List “A” of Nominated Officers for Participation in One Day State-Level Stakeholders' Consultation on 10 Years of the Juvenile Justice Act, 2015

Saturday, 22.08.2026
JTRI, Lucknow

Sl. No.	Judicial Officers holding the Post of	Districts	No. of Participants.
1	District Judges	All District Judges	75
2	Special Judges (POCSO) from CCI Districts	Lucknow, Agra, Mathura, Lalitpur, Hardoi, Bareilly, Meerut, Muzaffarnagar, Moradabad, Varanasi, Gorakhpur, Mau, Basti, Prayagraj, Etawah, Farrukhabad, Ayodhya, Gonda, Chitrakoot, Mirzapur, Bulandshahar, G.B.Nagar, Ghazipur, Shahjahanpur, Barabanki, Deoria, Kanpur Nagar, Firozabad, Ballia, Rampur and Raebareli.	31
3	Secretary DLSA from CCI Districts	Lucknow, Agra, Mathura, Lalitpur, Hardoi, Bareilly, Meerut, Muzaffarnagar, Moradabad, Varanasi, Gorakhpur, Mau, Basti, Prayagraj, Etawah, Farrukhabad, Ayodhya, Gonda, Chitrakoot, Mirzapur, Bulandshahar, G.B.Nagar, Ghazipur, Shahjahanpur, Barabanki, Deoria, Kanpur Nagar, Firozabad, Ballia, Rampur and Raebareli.	31
4	Principal Magistrate from CCI Districts	Lucknow, Agra, Mathura, Lalitpur, Hardoi, Bareilly, Meerut, Muzaffarnagar, Moradabad, Varanasi, Gorakhpur, Mau, Basti, Prayagraj, Etawah, Farrukhabad, Ayodhya, Gonda, Chitrakoot, Mirzapur, Bulandshahar, G.B.Nagar, Ghazipur, Shahjahanpur, Barabanki, Deoria, Kanpur Nagar, Firozabad, Ballia, Rampur and Raebareli.	31